

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 26**  
**CP No. 92/245/PB/2024**

**IN THE MATTER OF:**

Manu Rishi Guptha & Ors

... Applicant/Petitioner

Vs

ICICI Securities Limited

... Respondent

**Order under Section 245 of the Companies Act, 2013.**

**Order delivered on 02.07.2024**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For Respondent :

**ORDER**

Renotified to 03.07.2024.

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**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**

Dipak – 02.07.2024